

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1521 of 2019

IN THE MATTER OF:

Regional P.F. Commissioner

...Appellant

Versus

**T.V. Balasubramanian (RP)
(Sholingur Textiles Ltd.) & Anr.**

...Respondents

Present:

For Appellant: Mr. Manish Dhir, Advocate.

**For Respondent: Ms. Namitha Mathews, and Mr. Pulkit Mathotra,
Advocates.**

O R D E R

04.02.2020 At request of the Learned counsel for the Respondent for filing a Reply, one week time is granted.

List the Appeal 'For Orders' on **19th February, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

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